

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO. 3780
ANSWERED ON 03.04.2025

Litigation cost of Central Government

3780 **Smt. Sagarika Ghose:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) the litigation cost borne by the Central Government in the last five years, year wise;
- (b) the total amount of legal fees paid to lawyers who have represented the Central Government in the last five years; and
- (c) the name of top 10 lawyers who received the maximum amount as legal fees in the last five years?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) & (b): The litigation cost incurred during the last five years is as follows:

S.No.	Financial Year	Amount (in Rs.)
1	2020-21	58,43,62,137
2	2021-22	48,56,53,683
3	2022-23	57,45,33,707
4	2023-24	66,57,83,403
5	2024-25	85,88,89,481

(c) The requisite data is not maintained by the Government in the form and manner sought.